

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT - IV

ITEM No. 110
(IB)-2301(ND)2019

IN THE MATTER OF:

M/s Logicon Engineers Pvt. Ltd.	...	Applicant
Vs.		
M/s Gold Plus Glass Industry Ltd.	...	Respondent

Order under Section 9 of IBC.

Order delivered on 16.07.2021

Coram:

SHRI P.S.N PRASAD,
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Ms. Eshna Kumar, Mr. Udit Gupta,
	Mr. Anup Jain, Mr. Aditya Maheshwari, Advs.
For the Respondent	:Mr. SatyenderChahar, Mr. NikiKantawalaf Advs.

ORDER

Heard the submissions made by the counsel for the Operational Creditor. The proxy Counsel for the Corporate Debtor has represented that the main counsel is not available to conduct the matter today.

List on **25.08.2021.**

Sd/-
K.K. VOHRA
MEMBER (TECHNICAL)

Sd/-
P.S.N PRASAD
MEMBER (JUDICIAL)